

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

TA/44/97  
CO 13192(W)/85

Date of Order: 11.6.98.

Present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman.  
Hon'ble Mr. S.Dasgupta, Administrative Member.

JITEN BAGDI

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: Mrs.U.Sanyal, counsel.

O R D E R

S.N.Mallick, VC

None appears for the petitioner on repeated calls. It is noted that notice was issued upon the petitioner by the Registry without any response. The application be dismissed for default. No order as to costs. Interim Order, if any, stands vacated.

Mrs.U.Sanyal, 1d.counsel, appears for the respondents.

  
(S.Dasgupta)  
Member(A)

  
(S.N.Mallick)  
Vice-Chairman.